

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 389 of 2018

IN THE MATTER OF:

**Anil Kohli,
R.P. for Dunar Foods Ltd.**

....Appellant

Vs.

Directorate of Enforcement

....Respondent

Present:

For Appellant: Mr. Abhishek Anand and Mr. Anant A. Pavgi, Advocates

For Respondent:

ORDER

**21.08.2019:
2019.**

Post this appeal for 'hearing' on **09th September,**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc